

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3378
TO BE ANSWERED ON 10.08.2015**

LAND ACQUISITION IN RAILWAYS

3378. ADV. JOICE GEORGE:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have any proposal to speed up the land acquisition process and laying of railway track from Kaladi to Thodupuzha stretch of Angamali-Sabari Railway project;**
- (b) if so, the details thereof and if not, the reasons therefor;**
- (c) whether the Railways have any proposal to complete the Angamali-Sabari Rail project in a time-bound manner;**
- (d) if so, the details thereof; and**
- (e) the details of the decision taken by the railways on the issue of cost sharing with the State Government in completing the Angamali-Sabari Rail project?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

- (a) to (e): Angamali-Sabarimala new line project has suffered delay due to late finalization of alignment by State**

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Government, local resistance against land acquisition, court cases, abnormal increase in land cost, etc. So far, track linking on Angamali-Kaladi section (7 Km) has been completed. Earthwork and bridge works have been taken up in Kaladi-Perumbavoor (11 Km) section. Work on Perumbavoor-Thodupuzha section and beyond has not been taken up.

In view of huge throwforward of ongoing projects, limited overall availability of funds for new line projects and abnormal increase in land cost, Government of Kerala was requested for their consent to share 50% of the cost of above project. However, State Government has not agreed to Railways' request. Accordingly, no time frame has been fixed for completion of this project.
